Note :— 1.Tied up and part- heard matters will be listed on Wednesday in 2nd half before respective Benches, subject to any further instruction of Hon'ble Judges concerned.

2. All motions and mentioning of D. B. Civil side in respect of cases already listed, to be listed or to be filed, and matters assignable, under any heading, shall be made before D. B. - I.

   All motions and mentioning of D. B. Criminal side in respect of cases already listed, to be listed or to be filed, and matters assignable, under any heading, shall be made before D. B. - I.

3. All motions and mentioning of S. J. matters whether Civil or Criminal, in respect of cases already listed, to be listed or to be filed, and matters assignable, under any heading, shall be made before respective Single Benches dealing with the subjects as per roster and, in case of a particular subject assigned before more than one Bench, before the seniormost Hon'ble Judge presiding over such Benches.

SITTING OF BENCHES OF PATNA HIGH COURT FROM 28th JULY, 2015

DIVISION BENCHES

1. Hon'ble The Chief Justice & Hon'ble Smt. Anjana Mishra	I. LPA - Admission (from 2014) II. Old LPA - Hearing (Monday) - At 2.15 P.M III. Cr. Appeal (D.B.) Admission & Interlocultory Application (Daily) IV. CWJC — PIL V. CWJC - Relating to validity of Enactments, Rules, Regulations etc & Judicial Service VI. CWJC relating to central excise custom and other central govt. matters. VII. Any other civil matters not assigned to any other D.B. VIII. Civil Review (D.B.) — Admission & Hearing IX. Cr. Appeal — Hearing (Thursday & Friday) — At 2.15 P.M.
2. Hon'ble Mr. Justice Iqbal Ahmed Ansari & Hon'ble Mr. Justice Vikash Jain	I.Cr. Appeal (final Hearing from 1993) - At 10.30 A.M II.Cr. Appeal (final Hearing from 2008 Custody matter) - At 2.15 P.M III.Original Cr. Misc. — Orders, Admission and Hearing.
3. Hon'ble Mr. Justice V.N. Sinha & Hon'ble Mr. Justice Jitendra Mohan Sharma	1st half I Cr. Appeal (Old) — final Hearing (from1993) 2nd half II. LPA - (Non -Service matters) Orders & Admission Hearing (Upto 2013)
4. Hon'ble Mr. Justice Navaniti Prasad Singh & Hon'ble Justice Smt. Nilu Agrawal	I. CWJC — CAT Matters II. LPA (Service matters) upto 2013 -- Orders ,Admission & Hearing
5. Hon'ble Mr. Justice Ramesh Kumar Datta & Hon'ble Mr. Justice Amaresh Kumar Lal	I. All MJC (D.B.) II. All Cr. W. J. C. (Habeas Corpus) - Orders, Admission &Hearing. III. M. A. (Taxation) IV. All cases relating to Taxation - Orders, Admission and Hearing V. LPA - (final Hearing)
6. Hon'ble Mr. Justice Samarendra Pratap Singh & Hon'ble Mr. Justice Aditya Kumar Trivedi (On Thursday only)	M.A. — Other Than Tax (Arising from Family Courts Act) Admission, final Hearing & Other than tax matters
7. Hon'ble Mr. Justice Ajay Kumar Tripathi & Hon'ble Mr. Justice Rajendra Kumar Mishra (On Thursday only)	I. LPA (Servies matters) — Orders, Admission & Hearing (old matters) II. CWJC (CAT Matters) — Orders, Admission & Hearing (old matters)
8. Hon'ble Mr. Justice Dharnidhar Jha & Hon'ble Mr. Justice Gopal Prasad	Criminal Appeals (D.B.) (Custody matters since 2007)—Hearing
9. Hon'ble Justice Smt. Anjana Prakash & Hon'ble Mr. Justice Shivaji Pandey (only on Tuesday)	Criminal Appeals (D.B.) (Custody matters)—Hearing

CIVIL & CRIMINAL SINGLE BENCHES

1. Hon'ble Mr. Justice Samarendra Pratap Singh (Except Thursday)	Group — V (Bihar Religious Trust Act, Co- operative Matters, Gram Panchayat Raj Act, Housing Board Matters, Indra Vikas Yojana, Municipal corporation Matters, Notified Area, Regional Development Authority Act, Wakf Board, Zila Parishad) -- Orders, Admission & Hearing.

2. Hon'ble Mr. Justice Ajay Kumar Tripathi (Except Thursday)	Group — V (Declamation of Constituency, Gram Panchayat / Zila Parishad and other election matters excepting M.L.A./ M.P.s, Matters under the Co-operative societies Act, University Election Matters, Others, Arbitration , Arms Act, Citizenship, Enviroment & Pollution, Electricity Matters, Foreign Act, Forest Act, Freedom Fighter, Indian registration Act, Indian Stamp Act, Legal Aid, Mines Regulation & Devel , Public Irrigation and Darn, Telephone Matters, B.B.C. Act, Demolition/ Land Encroachment, E.C. Act, Matters Relating to dispute of movabale property ,Civil Writ arising from order civil court, conversion from civil Revision) -- Orders, Admission & Hearing. Group--II (Admission, Allocation of quota in varous institution, Engineering, Graduation, Insermediates stage, Medical, Minority Institution, Primary Secondary stage, Post Graduate, Religious Institution, Establishment and Recognition of Education Institution, Introducation/ Abolition of congnage, Matter relating to Examination, Matters relating to with holding/Cancellation of Results, Evaluation of marks, Expulsion of students, Matters relating to Tuition Fees, Migration Matters, Schol, College, University(ExcludingServiceMatters), Transfer to Engineering and Medical colleges). --Orders, Admission & Hearing.
3. Hon'ble Mr. Justice Mihir Kumar Jha	I. Group — II (In serivce matters) (including selection and appointment matters) II. Company Petitions and Company Applications
4. Hon'ble Mr. Justice Kishore K. Mandal	I. Group -IV -CWJC - Orders, Admission & Hearing
5. Hon'ble Mr. Justice Dr. Ravi Ranjan	I. Group - II - CWJC (Post Service Matters) --Orders, Admission & Hearing II. Election Petitions
6. Hon'ble Justice Smt. Anjana Prakash (Except Tuesday)	I. Criminal Misc. Matters under Section 482 Cr. P.C. — Orders, Admission & Hearing. II. Cr. Revision —Orders, Admission & Hearing. III. Other Criminal matters not assigned to any other Bench — Orders, Admission & Hearing.
7. Hon'ble Mr. Justice Jyoti Saran	Group- III -CWJC — Orders, Admission & Hearing
8. Hon'ble Mr. Justice Rakesh Kumar	Group — V (Condition of Service and Industrial Employment (standing order Act, 1946), Dismissal, Employees State Insurance Act, Employees Provident Fund & Misc. Provision act, 1952, Factory Act, Industrial Dispute Act, Matters Relating to wages, Bonees ad-hoc, casual, daily wages of their Rgularization, Matters Relating to Workman compensation Act, Minimum Wages Act,Management dispute Matters, Retrenchment, Shops and Establishment Acts, Trade Union Act, Others Miscellaneous, Others — Orders, Admission & Hearing
9. Hon'ble Mr. Justice Birendra Prasad Verma	I. Group — IV - CWJC - Final Hearing II. Group — V - CWJC - Final Hearing
10. Hon'ble Mr. Justice Dinesh Kumar Singh	1st half — Criminal Misc. Matters under Section 438 Cr. P.C. 2nd half — Criminal Misc. Matters under Section 439 Cr. P.C. Cr. Miscellaneous Applications for Cancellation of Bail and Transfer— Orders, Admission & Hearing.

11. Hon'ble Mr. Justice Mungeshwar Sahoo	F. A. — Order and Hearing (Up to 1989)
12. Hon'ble Mr. Justice Hemant Kumar Srivastava	1st half - Criminal Misc. Matters under Section 438 Cr. P.C. 2nd half - Criminal Misc. Matters under Section 439 Cr. P.C.
13. Hon'ble Mr. Justice V. Nath	I. Second Appeals — Order , Admission & Hearing Civil Revision —Orders, Admission & Hearing. II. Writ Petitions arising from orders of Civil Courts/ converted from Civil Revision Applications (U/s 115 C. P. C.) —Orders, Admission & Hearing.
14. Hon'ble Mr. Justice Shivaji Pandey (Except Tuesday)	I. MJC —Orders, Admission & Hearing. II. Miscellaneous Appeals — Orders, Admission & Hearing. III. Testamentary cases / Suits Cases — Orders, Admission & Hearing. IV. Other Civil matters not assigned to any other Bench — Orders, Admission & Hearing.
15. Hon'ble Mr. Justice Ashwani Kumar Singh	I. Cr. Appeals (SJ)—Order, Admission & Hearing II. Govt. Appeals and Criminal Application under Section 341 Cr. P. C. — Orders, Admission & Hearing. III. SLA — Orders, Admission & Hearing.
16. Hon'ble Mr. Justice Ahsanuddin Amanullah	Cr. W.J. C.(SJ)— Orders, Admission & Hearing
17. Hon'ble Mr. Justice Aditya Kumar Trivedi (Except Thursday)	Criminal Misc. Matters under Section 482 Cr. P.C.
18. Hon'ble Mr. Justice Rajendra Kumar Mishra (Except Thursday)	F. A. — Order and Hearing (From 1990)
19. Hon'ble Mr. Justice Chakradhari Sharan Singh	Group - II & Group - III -CWJC — (final Hearing)
20. Hon'ble Mr. Justice Prabhat Kumar Jha	1st half -Criminal Misc. Matters under Section 438 Cr. P.C. 2nd half- Criminal Misc. Matters under Section 439 Cr. P.C.
21. Hon'ble Mr. Justice Sudhir Singh	1st half -Criminal Misc. Matters under Section 438 Cr. P.C. 2nd half- Criminal Misc. Matters under Section 439 Cr. P.C.

Review Petition in single Judge writ petition, to be listed as per provision.